

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 238
TO BE ANSWERED ON 24.6.2019**

**KENDRIYA VIDYALAYAS AND JAWAHAR
NAVODAYA VIDYALAYAS**

**†238. SHRI SUMEDHANAND SARSWATI:
SHRI SUNIL KUMAR SINGH:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that Kendriya Vidyalayas have not been set up in all districts of the country and if so, the State/UT-wise details of the districts which do not have any Kendriya Vidyalaya;
- (b) whether the proposal regarding setting up of a new Kendriya Vidyalaya in Barwadih of Latehar district of Jharkhand and in Sikar Lok Sabha Constituency of Rajasthan is under consideration of the Government and if so, the status in this regard;
- (c) whether the Ministry of Railways have agreed to provide land for setting up a Kendriya Vidyalaya in Barwadih; and
- (d) if so, the time by which the Government is likely to take further action in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a) The Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence personnel on receipt of the proposal in the prescribed proforma from Ministries/ Departments of Government of India / State Governments / Union Territory Administration committing thereby availability of requisite resources for setting up a new KV as well as on availability of necessary sanction of the Government. However, KVs are not opened on the criteria of District-wise. There are 179 districts in the Country which do not have any KV. The State/UT-wise details are annexed.
- (b) Kendriya Vidyalaya Sangathan (KVS) has informed that a proposal has been received from Divisional Railway Manager, East Central Railway, Dhanbad for opening of a new KV in Barwadih, Distt. Latehar. Final decision regarding setting up of the KV would depend upon the feasibility report, qualifying under the 'Challenge Mode' and approval of competent authority. In the Sikar Lok Sabha Constituency, one KV is already functioning at Sikar and no other proposal for opening of another KV in Sikar Lok Sabha Constituency has been received from the State Govt.
- (c) Yes, Sir. Ministry of Railways has offered land as per KVS norms for setting up of KV at Barwadih.
- (d) All the proposals for opening of new KVs received from various sponsoring authorities are scrutinized by the "Challenge Method Committee" which assesses the proposals on case to case basis with regard to the prescribed parameters before processing the proposals for approval of the competent authority. As such no time frame can be given in this regard.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 238 FOR 24TH JUNE, 2019 RAISED BY SHRI SUMEDHANAND SARSWATI & SHRI SUNIL KUMAR SINGH, HON'BLE MEMBERS OF PARLIAMENT REGARDING KENDRIYA VIDYALAYAS AND JAWAHAR NAVODAYA VIDYALAYAS

**THE DETAILS OF 179 DISTRICTS IN THE COUNTRY
HAVING NO KENDRIYA VIDYALAYAS**

Sr. No.	Name of the State / UT	Name of the District which do not have any KV
1.	Andaman Nicobar & Island	Nicobar, North & Middle Andaman
2.	Arunachal Pradesh	Anjaw, Dibang Valley, East Kameng, Kamle, KraDaadi, Kurung Kumey, Lepa Rada, Lower Siang, Namsai, Pakke Kessang, Shi Yomi, Siang & Upper Subansiri
3.	Assam	Bishwanath Chariali, Charaideo, Chirang, Majuli, Nalbari & South Salmara.
4.	Bihar	Arwal, Bhabhua (Kaimur), Madhepura, Madhubani, Nawada, Sheikhpura & Supaul
5.	Chhattisgarh	Balod, Baloda Bazar, Balrampur, Bemetara, Gariyaband, Kondagaon, Mungeli & Surajpur.
6.	Daman & Diu	Daman
7.	Delhi	New Delhi, North East Delhi & South East Delhi
8.	Gujarat	Amreli, Aravalli, Botad, Chhota Udaipur, Dang, GirSomnath, Kheda, Mahisagar, Morbi, Narmada, Navsari, Tapi&Valsad.
9.	Haryana	Charkhi Dadri, Kaithal, Nuh (Mewat) & Yamunanagar.
10.	Himachal Pradesh	Sirmaur
11.	Jammu & Kashmir	Ganderbal, Kupwara, Poonch, Ramban&Shopian
12.	Jharkhand	Koderma, Palamu & Saraikela Kharsawan.
13.	Karnataka	Bengaluru Rural, Chitradurga, Gadag & Yadagir.
14.	Madhya Pradesh	Agar Malwa, Alirajpur & Niwari
15.	Maharashtra	Akola, Amravati, Beed, Buldhana, Gadchiroli, Gondia, Hingoli, Jalna, Kolhapur, Nandurbar, Osmanabad, Palghar,Ratnagiri, Sangli, Satara & Sindhudurg
16.	Manipur	Bishnupur, Jiribam, Kakching, Kamjong, Noney, Pherzawl, Senapati, Tengnoupal & Thoubal.
17.	Meghalaya	East Garo Hills, East Jaintia Hills, East Khasi Hills, North Garo Hills, South Garo Hills, South West Garo Hills, South West Khasi Hills & West Jaintia Hills
18.	Mizoram	Kolasib, Lawngtlai, Mamit, Saiha & Serchhip
19.	Nagaland	Kiphire, Longleng, Mon, Peren, Phek, Tuensang & Wokha
20.	Puducherry	Yanam.
21.	Punjab	Mansa, Moga, Muktsar & Nawanshahar
22.	Rajasthan	Pratapgarh.
23.	Sikkim	North Sikkim, South Sikkim & West Sikkim
24.	Tamilnadu	Ariyalur, Erode, Kallakurichi, Karur, Krishnagiri, Nagapattinam, Namakkal, Pudukkottai, Salem, Theni,Thoothukudi, Tiruppur & Viluppuram.
25.	Telangana	Bhadradi (Kothagudem), Jagitial, Jangaon, Jayashankar (Bhupalapally), Jogulamba (Gadwal), Kamareddy, Kumarambheem (Asifabad), Medak, Mulugu, Nagarkurnool, Narayanpet, Nirmal, Suryapet, Vikarabad, Wanaparthi & Warangal (Rural)
26.	Tripura	Gomati & Sipahijala
27.	Uttar Pradesh	Ambedkarnagar, Amroha, Banda, Behriach, Bijnor, Fatehpur, Hamirpur, Jaloun, Jaunpur, Kanouj, Kasganj, Kaushambhi, Maharajganj, Mainpuri, Pratapgarh, Sambhal, Sant Kabirnagar & Shamli
28.	West Bengal	Bankura, Jhargram & South 24 Parganas
